

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.21/94/AMR/2022	Main Case	94 of IBC	Kondala Chenchaiyah (Personal Guarator) (in the matter of M/s Kommu Rakesh Builders Private Limited)
	IA(IBC)/74/2023	119 of IBC	Mr. Pavan Kankani, RP of Personal Guarantoe of M/s Kommu Rakesh Builders Private Limited Vs. City Union Bank and Mr. Kondala Chenchaiyah

ORDER

IA(IBC)/74/2023:

Mr.V.Ravi Kumar, Counsel for the Applicant present. The counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing and shall file proof of service. List the matter on 28.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN